

Annexure 8

Name of the corporate debtor: **Sterne India Private Limited** ; Date of commencement of CIRP: **22nd April 2025** ; List of Creditors as on: **07th October 2026**
List of Other Operational Creditors (other than Workmen and Employees and Government Dues)

Amount in INR

Sr. No.	Name of Creditor	Details of Claim Received		Details of Claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?					
1	Texterity Private Limited	12.05.2025	3,05,835.72	3,05,835.72	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
2	G4S Secure Solutions India Private Limited	12.05.2025	1,20,33,959.00	1,20,33,959.00	Supply of Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
3	Aintree Tech Solutions Private Limited	12.05.2025	2,39,92,359.00	2,12,01,830.00	Supply of Services	NA	N.A	No	-	-	27,90,529.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
4	LR Marketing and Consulting Group	14.05.2025	24,56,071.00	24,56,071.00	Supply of Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
5	Vishal Video and Appliances Private Limited	14.05.2025	1,31,72,915.00	1,31,72,915.00	Supply of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
6	MUFG Intime India Private Limited Formerly (Link Intime India Private Limited)	05.06.2025	53,100.00	53,100.00	Supply of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
7	Axis Trustee Services Limited	12.06.2025	1,46,648.00	1,46,648.00	Supply of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
8	Hindusthan Distributer	04.06.2025	1,14,52,091.69	91,54,249.63	Supply of Good & Services	NA	N.A	No	-	-	22,97,842.06	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
9	Chawla Refrigeration LLP	04.06.2025	2,44,04,322.19	1,93,17,265.79	Supply of Good & Services	NA	N.A	No	-	-	50,87,056.40	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
10	Navrang Marketing	04.06.2025	97,52,748.28	77,53,088.65	Supply of Good & Services	NA	N.A	No	-	-	19,99,659.63	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
11	Navrang Audio Video Private Limited	04.06.2025	1,43,81,662.13	1,14,59,867.00	Supply of Good & Services	NA	N.A	No	-	-	29,21,795.13	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.

Sr. No.	Name of Creditor	Details of Claim Received		Details of Claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?					
12	Mahendra Home Appliances	07.07.2025	37,22,908.00	37,22,908.00	Supply of Good & Services	NA	N.A	No	-	-	-	-	The principal portion of the claim has been admitted, while the GST component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
13	Kay Dee Audiovisions Pvt Ltd	12.07.2025	19,12,444.62	19,12,444.62	Supply of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
14	Vijay Distributors	12.07.2025	6,10,099.00	6,10,099.00	Supply of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
15	Om Surya Electronics Private Limited	12.07.2025	14,47,520.00	10,96,604.00	Supply of Good & Services	NA	N.A	No	-	-	3,50,916.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
16	BHARAT VYAVASAYA PVT LTD	12.07.2025	23,26,480.00	16,26,658.00	Supply of Good & Services	NA	N.A	No	-	-	6,99,822.00	-	The claim of operational debt has been partly admitted and partly rejected due to the car scheme that the RP was unaware of and an inconsistency highlighted during the verification process.
17	Yash Enterprises	12.07.2025	18,45,325.00	18,45,325.00	Supply of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
18	Deepak Traders	12.07.2025	1,12,000.00	1,12,000.00	Sppl of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
19	Shah Radio Electronics	12.07.2025	8,06,517.00	8,06,517.00	Sppl of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
20	Pathak Enterprises	17.07.2025	11,24,617.00	9,47,520.00	Sppl of Good & Services	NA	N.A	No	-	-	1,77,097.00	-	The principal portion of the claim has been admitted, while the GST component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
21	Platinum Electronics and Mobile Marketing	14.07.2025	6,94,196.00	-	Sppl of Good & Services	NA	N.A	No	-	-	6,94,196.00	-	The claim of operational debt has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
22	Atlantic Appliances Private Limited	22.07.2025	12,08,060.00	12,08,060.00	Sppl of Good & Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
23	BDO India LLP	21.08.2025	22,11,010.00	22,11,010.00	Forensic Audit Services	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.

Sr. No.	Name of Creditor	Details of Claim Received		Details of Claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?					
24	MS Telecom	21.08.2025	1,39,30,822.00	97,28,736.00	Supply of Goods	NA	N.A	No	-	-	42,02,086.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
25	Raj International	25.08.2025	18,80,976.63	18,80,976.63	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
26	Crackerjack Business Consultants India LLP	01.09.2025	18,02,102.47	12,00,000.00	Consultation services	NA	N.A	No	-	-	6,02,102.47	-	The principal portion of the claim has been admitted, while the interest & GST component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
27	Aditya Enterprises	04.09.2025	44,08,000.00	38,08,245.00	Supply of Goods	NA	N.A	No	-	-	5,99,755.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
28	Avinash Distributors	05.09.2025	6,486.00	6,486.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
29	Naviyoti Trade	05.09.2025	18,25,357.00	18,25,357.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
30	Sigma Solutions	09.09.2025	6,48,916.90	6,39,327.00	Supply of Goods	NA	N.A	No	-	-	9,589.90	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
31	Navya Home Appliances	09.09.2025	5,90,000.00	4,46,530.00	Supply of Goods	NA	N.A	No	-	-	1,43,470.00	-	The principal portion of the claim has been admitted, while the GST component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
32	M S Super Enterprises	15.09.2025	34,73,755.28	28,55,670.00	Supply of Goods	NA	N.A	No	-	-	6,18,085.28	-	The claim of operational debt has been partly admitted and partly rejected.
33	Agrawal Electronics & Mobile	15.09.2025	6,04,753.00	4,52,376.00	Supply of Goods	NA	N.A	No	-	-	1,52,377.00	-	The principal portion of the claim has been admitted, while the GST & interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
34	Laxmi International	16.09.2025	9,52,373.00	7,24,238.00	Supply of Goods	NA	N.A	No	-	-	2,28,135.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
35	Sagar Marketing Ventures	16.09.2025	4,14,655.00	4,14,655.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.

Sr. No.	Name of Creditor	Details of Claim Received		Details of Claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?					
36	Lakshmi Distributors	17.09.2025	8,16,268.57	8,16,268.57	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
37	Kimatsu India Private Limited	18.09.2025	1,13,069.00	94,569.00	Supply of Goods	NA	N.A	No	-	-	18,500.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
38	Pragati Electronics	19.09.2025	1,75,771.00	1,47,623.74	Supply of Goods	NA	N.A	No	-	-	28,147.26	-	The principal portion of the claim has been admitted, while the GST component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
39	Mangla Sales Corporation	19.09.2025	16,48,112.00	16,48,112.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
40	Everything E-Commerce Group	19.09.2025	1,39,223.00	1,39,223.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
41	Ramdev Industries	20.09.2025	22,747.00	19,247.00	Supply of Goods	NA	N.A	No	-	-	3,500.00	-	The principal portion of the claim has been admitted, while the GST component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
42	India Retail Mart	23.09.2025	53,54,853.00	41,47,293.00	Supply of Goods	NA	N.A	No	-	-	12,07,560.00	-	The principal portion of the claim has been admitted, while the legal expenses & interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
43	Rajkamal Electronics & Home Appliances	23.09.2025	3,67,959.00	2,72,680.00	Supply of Goods	NA	N.A	No	-	-	95,279.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
44	Gayatri Business	24.09.2025	4,05,005.00	4,05,005.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
45	Dreamland	24.09.2025	2,55,630.50	2,55,630.50	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
46	Bombay Radio	24.09.2025	3,41,177.51	-	Supply of Goods	NA	N.A	No	-	-	3,41,177.51	-	The claim of operational debt has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
47	Mahavir Electronics	25.09.2025	1,71,638.00	1,46,149.00	Supply of Goods	NA	N.A	No	-	-	25,489.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.

Sr. No.	Name of Creditor	Details of Claim Received		Details of Claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?					
48	RR Sales	25.09.2025	40,040.00	40,040.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
49	Superb Galaxy	25.09.2025	2,49,798.00	2,49,798.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
50	Jaina Electronics	25.09.2025	5,90,290.00	4,68,398.00	Supply of Goods	NA	N.A	No	-	-	1,21,892.00	-	The claimant agreed to settle on the amount that was acknowledged by the Corporate Debtor
51	Embee Enterprises	25.09.2025	67,000.00	67,000.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
52	R G Cellulars Private Limited	26.09.2025	58,82,973.00	58,82,973.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
53	Electronix Impex	26.09.2025	69,14,098.00	58,96,723.00	Supply of Goods	NA	N.A	No	-	-	10,17,375.00	-	The claim of operational debt has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
54	Bluetech India	26.09.2025	6,47,489.00	4,86,834.00	Supply of Goods	NA	N.A	No	-	-	1,60,655.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
55	Digi Square	26.09.2025	1,98,157.00	1,48,990.00	Supply of Goods	NA	N.A	No	-	-	49,167.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
56	Vasundhara	27.09.2025	36,63,180.00	30,64,685.00	Supply of Goods	NA	N.A	No	-	-	5,98,495.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
57	JTK Arihant Appliances Pvt Ltd	30.09.2025	1,12,162.00	79,903.00	Supply of Goods	NA	N.A	No	-	-	32,259.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
58	Care & Care	03.10.2025	20,37,130.00	20,37,130.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.

Sr. No.	Name of Creditor	Details of Claim Received		Details of Claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?					
59	Bharat Welfare Depot	07.10.2025	19,87,508.00	-	Supply of Goods	NA	N.A	No	-	-	19,87,508.00	-	The claim of operational debt has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
60	Sri Krishna Enterprises	17.09.2025	5,85,558.00	5,85,558.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
61	Rita Electronics Corporation	08.11.2025	1,91,573.28	1,91,573.28	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
62	The Fastways	08.11.2025	14,13,765.08	14,13,765.08	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
63	M/s Service Unlimited	08.11.2025	73,70,696.00	73,70,696.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
64	Brand Store	30.10.2025	6,41,890.00	6,41,890.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
65	Rashi Enterprises	21.11.2025	78,72,680.00	78,72,680.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
66	Jai Shree Enterprises	16.09.2025	14,500.00	14,500.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
67	Mahaluxmi enterprises	27.11.2025	29,90,583.00	22,50,857.00	Supply of Goods	NA	N.A	No	-	-	7,39,726.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
68	Fabino Appliances Private Limited	18.11.2025	24,10,904.00	19,36,165.67	Supply of Goods	NA	N.A	No	-	-	4,74,738.33	-	Under Verification
69	Mijas Consultants Private Ljimited	18.12.2025	3,73,517.20	3,73,517.20	Supply of Goods	NA	N.A	No	-	-	-	-	Under Verification
70	Adith Electronics	15.09.2025	63,55,766.32	51,25,618.00	Supply of Goods	NA	N.A	No	-	-	12,30,148.32	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.

Sr. No.	Name of Creditor	Details of Claim Received		Details of Claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?					
71	Madhur Electronics	27.11.2025	27,42,085.00	20,16,239.00	Supply of Goods	NA	N.A	No	-	-	7,25,846.00	-	The principal portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
72	Manoj Electronics	29.12.2025	16,23,940.00	16,23,940.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
73	Mohatron Enterprise	08.01.2025	4,89,842.00	4,08,202.00	Supply of Goods	NA	N.A	No	-	-	81,640.00	-	The principal portion of the claim has been admitted, while the GST component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
74	Agarwal Electronics	10.01.2026	10,87,883.00	7,76,705.93	Supply of Goods	NA	N.A	No	-	-	3,11,177.07	-	The principal portion of the claim has been admitted, while the GST component and the difference amount which is not acknowledged by Corporate Debtor has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
75	Foxsky Electronics India Private Limited	04.02.2026	12,85,11,810.00	9,12,59,974.00	Supply of Goods	NA	N.A	No	-	-	3,72,51,836.00	-	The principal and GST portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
76	AC Electronics - Delhi	07.02.2026	30,21,026.00	19,05,567.00	Supply of Goods	NA	N.A	No	-	-	11,15,459.00	-	The principal and GST portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
77	AC Electronics - Faridabad	31.01.2026	49,45,635.00	-	Supply of Goods	NA	N.A	No	-	-	49,45,635.00	-	The claim of operational debt has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
78	Mittal Safe Company	26-06-2026	6,99,321.00	4,39,600.00	Supply of Goods	NA	N.A	No	-	-	2,59,721.00	-	The principal and GST portion of the claim has been admitted, while the interest component has been rejected due to the absence of supporting documentary evidence substantiating the applicability of interest.
79	Bee Aar Sons Mandsaur	15-06-2026	40,89,543.00	40,89,543.00	Supply of Goods	NA	N.A	No	-	-	-	-	The claim of operational debt has been admitted as per the documentary records furnished.
Total			37,03,44,882.37	29,39,47,438.01							7,63,97,444.36	-	

Notes:

1. The claims have been partly or fully admitted based on documents and/or clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.
2. The necessary justifications and/or explanations have been requested from the creditors for claims under verification and the whole or part of these claims may be admitted on receiving sufficient proof in support of such claims.
3. In case the amount claimed by any creditor is not precise due to any contingency or any other reason than the best estimate of the amount of the claim has been collated based on the information available.
4. The amounts of claims admitted may be partly or fully revised including the estimates of contingent claims as may be considered appropriate based on additional information warranting such revision.
5. A creditor shall provide an update on the claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the date of commencement of CIRP i.e. 22nd April, 2025.